

Ecotourism Resort at Majuli for an amount of Rs. 382.25 lakh to the Government of Assam in the year 2002-2003.

**International police stations to protect tourists**

2239. SHRI T.T.V. DHINAKARAN: Will the Minister of TOURISM be pleased to state:

(a) whether is it proposed to taken up with State Governments for setting up of International police stations to protect foreign and domestic tourists from harassment; and

(b) if so, the details thereof?

THE MINISTER OF TOURISM (KUMARI SELJA) : (a) and (b) No, Sir.

‘Public Order’ and ‘Police’ are State subjects as per the Seventh Schedule of the Constitution of India and as such, registration, investigation, detection and prevention of crime against tourists including crimes against foreign tourists, is primarily the responsibility of the State Governments. However, in order to ensure safety and security of the tourists, Ministry of Tourism has advised all the State Governments/Union Territory Administrations to deploy Tourist Police in the States/Union Territories.

**Tourism infrastructure in Goa**

2240. SHRI SHANTARAM LAXMAN NAIK: Will the Minister of TOURISM be pleased to state:

(a) whether Government has assured the State Government of Goa to improve/upgrade its tourism infrastructure;

(b) if so, nature of assurance given, finance allocated or assured;

(c) whether Government proposes to give financial assistance to the Government of Goa for developing its sea beaches; and

(d) if so, details of the financial allocations made or assurances given?

THE MINISTER OF TOURISM (KUMARI SELJA) : (a) to (d) Development and promotion of tourism is primarily undertaken by the State Governments/Union Territory Administrations themselves. However, Ministry of Tourism provides Central Financial Assistance (CFA) for tourism projects, identified in consultation and interaction with them, subject to availability of funds and *inter-se*-priority under various schemes of the Ministry.

During the first three years of the Eleventh Plan *i.e.* 2007-08, 2008-09 and 2009-2010, projects worth Rs. 60.15 crore have been sanctioned for integrated development of tourism in the State of Goa. This also includes a Mega project for Integrated Development of Infrastructure for Heritage and Hinterland Tourism in Goa.

**Forts in Maharashtra as tourist centres**

2241. DR. JANARDHAN WAGHMARE: Will the Minister of TOURISM be pleased to state: